

SLP(C)No. 19335 OF 1999  
ITEM No.3

Court No. 3

SECTION XIV  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.19335/1999

(From the judgement and order dated 08/09/1999 in RSA 289/99  
of The HIGH COURT OF H.P AT SHIMLA)

KANTI DEVI & ANR.

Petitioner (s)

VERSUS

POSHI RAM  
(With prayer for interim relief)  
( For Final Disposal )

Respondent (s)

Date : 03/05/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.T. THOMAS  
HON'BLE MR. JUSTICE R.P. SETHI

For Petitioner (s)

Mr. Jana Kalyan Das,Adv.(SCLSC)

For Respondent (s)

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J.

.SP2

Heard.  
Judgment reserved.

.SP1

(N.K. Goel)  
Court Master

(H.K. Bhatia)  
Court Master